

REVIEW ON AND ANNUAL REPORT OF INDIAN TOURISM DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1980-81.

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : I beg to lay on the Table a copy each of the following papers (Hindi and English Versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Statement regarding Review by the Government on the working of the India Tourism Development Corporation Limited, New Delhi., for the year 1980-81.
- (2) Annual Report of the India Tourism Development Corporation Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3218/81].

REVIEW ON AND ANNUAL REPORT OF KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY FOR 1979-80 AND STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM) : On behalf of Rao Birendra Singh; I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1979-80, under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956 along with Statistical Statement.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Khadi and Village Industries Commission, Bombay, for the year 1979-80.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above. [Placed in the Library. See No. LT-3219/81].

NOTIFICATION UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P.A. SANGMA) : On behalf of Shri Narayan Datt Tiwari, I beg to lay on the Table —

a copy of Notification No. S.O. 620(E) (Hindi and English versions) published in Gazette of India dated the 3rd August, 1981 regarding extension of period of take over of Messrs Enge India Machine and Tools Limited, Calcutta beyond five years, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, Act, 1951. [Placed in Library. See No. LT—3220/81.]

STATEMENTS CORRECTING REPLIES TO U.S.Q. No. 4118 DT. 14-9-1981 re: DELAY IN MAJOR IRRIGATIONS, SCHEMES AND U.S.Q. No. 1191 DATED 30-11-1981 re: COMPLETION OF ON GOING IRRIGATIONS PROJECTS.

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI) : I beg to lay on the Table

- (1) A statement (Hindi and English versions) (i) correcting the reply given on the 14th September, 1981 to Unstarred Question No. 4118 by Shri Hari Nath Mishra regarding delay in Major Irrigation Schemes and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. LT—3221/81].

- (2) A statement Hindi and English versions) (i) correcting the reply given on the 30th November, 1981 to Unstarred Question No. 1191 by Sarvashri M. V. Chandrashekara Murthy and G. Narsimh Reddy regarding completion of go on going irrigation projects and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. LT—3222/81.]

REVIEW AND ANNUAL REPORT OF CHANDIGARH SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD., CHANDIGARH FOR 1980-81.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P.A. SANGMA) : On behalf of Shri Charanjit Chanana,

I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) of the Chandigarh Small Industries Development Corporation Limited, Chandigarh, for the year 1980-81 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Chandigarh Small Industries Development Corporation Limited, Chandigarh, for the year 1980-81).

[Placed in Library. See No. LT—3223/81].

ANNUAL REPORT OF UNIVERSITY OF DELHI FOR 1979-80 AND A STATEMENT FOR DELAY, REVIEWS ON THE ANNUAL REPORTS OF NATIONAL INSTITUTE OF FOUNDRY AND FORGE TECHNOLOGY, RANCHI FOR 1980-81, CENTRAL TIBETAN SCHOOLS ADMINISTRATION, NEW DELHI FOR 1980-81,

REGIONAL ENGINEERING COLLEGE, SRINAGAR, KASHMIR FOR THE 1980-81, etc.

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

I beg to lay on the Table —

- (1) (i) A copy of the Annual Report (*Hindi version) of the University of Delhi, for the year 1979-Vols. I and II.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the Hindi version of Report mentioned at (i) above and also for not laying Volume III of the Report.

[Placed in Library. See No. LT—3224/81].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1980-81 along with Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Foundry and Forge Technology Ranchi, for the year 1980-81.

[Placed in Library. See No. LT—3225/81].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1980-81.

(ii) A statement (Hindi and English versions) regarding

*English versions of the Annual Report of the University of Delhi for the year 1979—Volumes I to III—was laid on the 23rd December, 1980.